F. No. J-11017/17/2017-JUDICIAL Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 2nd November, 2018

OFFICE MEMORANDUM

Sub: Clarification regarding fee structure applicable to the panel counsel for the Armed Forces Tribunal (AFT) Regional Bench Mumbai.

It has come to notice of this Department that there is confusion as to what fee structure is applicable in case of panel counsel for the Armed Forces Tribunal, Regional Bench Mumbai. In this regard, the undersigned is directed to clarify that the applicable fee structure in case of panel counsel for the Armed Forces Tribunal, Regional Bench Mumbai be as per table 'B' (in case of Senior Panel Counsel) and table 'D' (in case of Central Government Counsel) of this Department's OM No. 26(1)/2014-Judl. dated 01.10.2015 on the subject "Revision of fee payable to various categories of Central Government Counsel".

2. This issues with the approval of competent authority.

(S. R. Mishra) Additional Secretary

To.

The Incharge,
Ministry of Law & Justice,
Department of Legal Affairs,
Branch Secretariat, Mumbai,
2nd Floor, Ayakar Bhawan,
New Marine Lines, Mumbai- 400020.

Copy for information to:-

- PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
- 2. Shri Anil C. Singh, Additional Solicitor General of India, Bombay High Court, IInd Floor, Building No. 35, Ambalal Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023
- 3. Shri Ulhas Manohar Aurangabadkar, Asst. SGI, High Court of Bombay, Bench at Nagpur.
- 4. Shri Sanjeev B. Deshpande, Asst. SGI, High Court of Bombay, Bench at Aurangabad.
- To upload one copy of this order on website of this Department i. e. www.legalaffairs.gov.in under the tab 'Judicial Section' inside the link 'Circulars pertaining to litigation' for information of all concerned.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 7. Guard File/Judicial Section with 5 spare copies.

(R. K. Srivastava) Additional Legal Adviser Tel. 011-23387543

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